

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.† 2575**  
TO BE ANSWERED ON 14.03.2016

**COMPLAINTS RECEIVED BY NCST**

†2575. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether The National Commission for Scheduled Tribes (NCST) has received complaints regarding jobs, land, education, harassment during the last two years and the current year;
- (b) if so, the details thereof District-wise including Maharashtra and Gujarat; and
- (c) the steps taken by the Government to dispose of the complaints received?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): & (b): Yes, Madam. As per the information received from the National Commission for Scheduled Tribes (NCST), the Commission has received complaints regarding jobs, land, education and harassment during the last two years and the current year. A statement showing the number of complaints State/UT-wise, year-wise and category-wise that have been dealt in the Commission during the years 2014, 2015 and 2016 is annexed.
- (c): Complaints received by NCST are forwarded to the respective State Governments/UT Administrations for taking necessary action to settle the grievances. Based on the action taken report of the State Governments/UT Administrations, the Commission processes the complaint for further appropriate action.

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**Statement referred to in parts (a) & (b) of the Lok Sabha Unstarred Question No. 2575 for  
answer on 14.03.2016 by Shri Parbhubhai Nagarbhai Vasava**

**NATIONAL COMMISSION FOR SCHEDULED TRIBES  
Year 2014**

<b>S. No.</b>	<b>STATES/UTs</b>	<b>HARASSMENT</b>	<b>EDUCATION</b>	<b>LAND</b>	<b>JOB</b>
1.	Andaman And Nicobar	1	-	1	-
2.	Andhra Pradesh	5	-	8	66
3.	Arunachal Pradesh	-	-	6	3
4.	Assam	3	1	5	13
5.	Bihar	9	1	3	6
6.	Chandigarh	-	2	-	4
7.	Chhattisgarh	12	4	8	34
8.	Daman & DIU	-	-	-	2
9.	Dadar & Nagar Haveli	4	-	14	2
10.	Delhi	13	5	-	111
11.	Goa	2	1	2	3
12.	Gujarat	4	1	12	19
13.	Haryana	2	-	-	5
14.	Himachal Pradesh	2	-	1	11
15.	Jammu And Kashmir	-	-	-	5
16.	Jharkhand	30	3	22	34
17.	Karnataka	8	1	2	25
18.	Kerala	1	0	1	13
19.	Lakshadweep	-	-	-	-
20.	Madhya Pradesh	36	14	29	57
21.	Maharashtra	10	1	18	52
22.	Manipur	2	-	5	5
23.	Meghalaya	-	-	-	5
24.	Mizoram	-	-	1	1
25.	Nagaland	-	-	-	2
26.	Orissa	23	4	11	39
27.	Puducherry	-	-	-	3
28.	Punjab	-	-	-	3
29.	Rajasthan	43	8	15	55
30.	Sikkim	1	-	-	2
31.	Tamil Nadu	5	-	3	38
32.	Telangana	-	-	-	-
33.	Tripura	1	1	3	2
34.	Uttar Pradesh	25	2	1	46
35.	Uttarakhand	5	-	2	3
36.	West Bengal	11	1	14	35
	<b>Grand Total</b>	<b>258</b>	<b>50</b>	<b>187</b>	<b>724</b>

**NATIONAL COMMISSION FOR SCHEDULED TRIBES**  
**Year 2015**

<b>S. No.</b>	<b>STATES/UTs</b>	<b>HARASSMENT</b>	<b>EDUCATION</b>	<b>LAND</b>	<b>JOB</b>
1.	Andaman And Nicobar	-	-	1	1
2.	Andhra Pradesh	9	2	3	68
3.	Arunachal Pradesh	1	-	-	-
4.	Assam	10	-	7	12
5.	Bihar	8	-	2	4
6.	Chandigarh	-	-	-	1
7.	Chhattisgarh	16	25	8	30
8.	Daman & DIU	-	-	-	-
9.	Dadar & Nagar Haveli	3		22	13
10.	Delhi	12	8	3	90
11.	Goa	2	-	2	2
12.	Gujarat	3	-	2	10
13.	Haryana	1	-	-	2
14.	Himachal Pradesh	4	3	1	9
15.	Jammu And Kashmir	-	2	-	4
16.	Jharkhand	25	4	31	39
17.	Karnataka	7	3	1	16
18.	Kerala	2	1	2	3
19.	Lakshadweep	-	-	-	5
20.	Madhya Pradesh	38	19	27	80
21.	Maharashtra	10	6	18	63
22.	Manipur	-	-	-	-
23.	Meghalaya	3	-	-	2
24.	Mizoram	-	-	-	-
25.	Nagaland	3	-	-	2
26.	Orissa	39	5	11	58
27.	Puducherry	-	1	-	-
28.	Punjab	-	-	-	-
29.	Rajasthan	49	4	11	45
30.	Sikkim	-	-	-	-
31.	Tamil Nadu	5	1	-	33
32.	Telangana	1	1	1	8
33.	Tripura	8	1	6	4
34.	Uttar Pradesh	13	3	8	10
35.	Uttarakhand	4	-	6	3
36.	West Bengal	7	-	15	44
	<b>Grand Total</b>	<b>283</b>	<b>89</b>	<b>188</b>	<b>661</b>

**NATIONAL COMMISSION FOR SCHEDULED TRIBES**

**Year 2016**

<b>S. No.</b>	<b>STATES/UTs</b>	<b>HARASSMENT</b>	<b>EDUCATION</b>	<b>LAND</b>	<b>JOB</b>
1.	Andaman And Nicobar	3	-	3	5
2.	Andhra Pradesh	-	-	-	-
3.	Arunachal Pradesh	-	-	-	-
4.	Assam	-	-	1	119
5.	Bihar	2	1	0	0
6.	Chandigarh	-	-	-	1
7.	Chhattisgarh	3	4	-	7
8.	Daman & DIU	-	-	-	-
9.	Dadar & Nagar Haveli	-	-	3	2
10.	Delhi	1	1	-	12
11.	Goa	-	-	-	-
12.	Gujarat	1	-	-	-
13.	Haryana	-	-	-	-
14.	Himachal Pradesh	-	-	-	3
15.	Jammu And Kashmir	-	-	-	2
16.	Jharkhand	2	-	9	7
17.	Karnataka	-	-	-	1
18.	Kerala	-	1	-	1
19.	Lakshadweep	-	-	-	-
20.	Madhya Pradesh	7	7	3	12
21.	Maharashtra	3	1	5	5
22.	Manipur	-	-	-	1
23.	Meghalaya	1	-	-	2
24.	Mizoram	-	-	-	-
25.	Nagaland	-	-	-	-
26.	Orissa	3	2	5	5
27.	Puducherry	-	-	-	-
28.	Punjab	-	-	-	-
29.	Rajasthan	3	2	2	11
30.	Sikkim	-	-	-	-
31.	Tamil Nadu	1	-	-	1
32.	Telangana	-	-	-	1
33.	Tripura	-	-	-	1
34.	Uttar Pradesh	2	3	-	4
35.	Uttrakhand	-	-	-	-
36.	West Bengal	1	-	1	2
	<b>Grand Total</b>	<b>33</b>	<b>22</b>	<b>32</b>	<b>205</b>

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